

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH): (a) and (b) Yes, Sir, In the article, the author has pro-GARLAND CANAL enveloping the GARAND CANAL enveloping the Central India and the GREAT HIMALAYAN CANAL, embracing the foot-hills of the Himalayas. The proposal appears to suffer from the topographical, geological, hydrological and economic shortcomings.

12 hrs.

RE: MATTER UNDER RULE 377

SHRI P. K. DEO (Kalahandi): I wrote to you that I want to raise a question under 377.

MR. SPEAKER: After some time.

SHRI P. K. DEO: If it is your ruling, my submission is going to help you.

MR. SPEAKER: Order, please.
(Interruptions)

MR. SPEAKER: No, please.
(Interruptions)

MR. SPEAKER: The tapes are meant for the purpose of the reporters; not to be handed over to the Members. Kindly resume your seat.

SHRI P. K. DEO: I want your ruling.

MR. SPEAKER: I will study this. I will study the position.

श्री अटल बिहारी वाजपेयी : (मालियार) : अध्यक्ष महोदय, यह जो विषय उठा है, आप की रूलिंग से उस का सम्बन्ध नहीं है। यह एक अलग मसला है। अगर कोई मेम्बर कहता है कि एक मिनिस्टर यहां जो बयान देता है उसको शार्टहैंड से रिकार्ड करने में कोई गड़बड़ होती है, और उस रिकार्ड को चुनौती दी जाती है, तो क्या टेप-रिकार्डर पर उस को सुना नहीं जा सकता है?

MR. SPEAKER: Let him state the passage.

श्री अटल बिहारी वाजपेयी : अगर सैक्रिटेरियेट का यह रबैया है कि कोई मेम्बर खाली अपनी स्पीच टेप-रिकार्ड पर सुन सकता है, बाकी नहीं, तो यह ठीक नहीं है। जो टेप-रिकार्ड किया जाता है, वह हाउस की प्रापर्टी है।

SHRI SHYAMNANDAN MISHRA (Begasarai): The point is, when one of the Memebers has raised the question of an assurance given by the Minister,—when there is variation—then, it has to be checked up with the tape-recorder.

SHRI P. K. DEO: I had already mentioned in my request that I wanted a copy of the Home Minister's statement so far as the reference to the privilege motion is concerned. He has categorically stated that he was quoting from the CBI report. The next day, to by-pass the rule, rule 368, he said that "I never quoted." For this very purpose, when it has been contested by the Opposition, for this very purpose, the whole tape should be played, if not here, at least in your Chamber.

MR. SPEAKER: I have to study the position.

SHRI P. K. DEO: That will help you.

SHRI DINEN BHATTACHARYYA (Serawpore): What is the procedure? The printed copy we can get, but not the version of the tape-recorder?

MR. SPEAKER: The tape-recorder is meant for the reporters. May I request you all to kindly resume your seats now?

12.04 hrs.

QUESTION OF PRIVILEGE—contd.
Import Licence Case—contd.

MR. SPEAKER: I thought I should not keep it pending. This is regarding the question of privilege regard-